

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:3797
ANSWERED ON:19.03.2015
RELIEF IN HANK YARN OBLIGATION
Shetty Shri Gopal Chinayya

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Maharashtra with regard to relief in hank yarn obligation from 40 per cent to 10 per cent for spinning mills;
- (b) if so, the details thereof; and
- (c) the time by which the proposal is likely to be finalized?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) to (c):No, Madam. Government of India has not received any proposal recently from Government of Maharashtra to provide relief in Hank Yarn Obligation from 40 per cent to 10 per cent. However, during 2011-12, Government of India had received a D.O. letter from Honble Chief Minister of Maharashtra regarding lifting of ban on yarn export and reduction in Hank Yarn Obligation from 40 per cent to 10 per cent. The Ministry of Textiles had constituted a committee to review Hank Yarn Obligation (HYO) with all stakeholders on various issues (under the Chairmanship of the Development Commissioner for Handlooms). Most of the State Governments were of the opinion that present level of hank yarn obligation may be maintained to ensure availability of hank yarn. Since no consensus could be reached among Committee Members to reduce the Hank Yarn Obligation, the Committee did not recommend reduction in Hank Yarn obligation.